## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 01/2017 MA 189/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.01.2018

NAME OF THE PARTIES: Araya Mittara

V/s.

Secure Industries Pvt.Ltd.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956 and 241 of the Companies Act, 2013.

DESIGNATION SIGNATURE S. No. NAME

5 Counsel Dhaval Kothani afw Adv. XIRAV. PARMAR For Res. 1+63

**ORDER** MA 189/2017 IN CP No.01/241,397-398/NCLT/MB/MAH/2017

At request of the parties, list this matter on 9.3.2018.

Sd/- -

s Sd/-

V. NALLASENAPATHY Member (Technical)

B.S.V. PRAKASH KUMAR Member (Judicial)